

27-5-94

Hon. Mr. S. Das Gupta AM
Hon. Mr. T. L. Verma JM

Shri Vijay Bahadur
Counsel for the applicant.
Shri N. B. Singh Counsel
for the respondents has
requested for adjournment
on the ground of illness.
Counsel for the applicant
moved Misc App. No 1367/94
praying for withdrawal of this
application.

Misc App. No. 1367/94 is
allowed. Application is
dismissed as withdrawn.

Jh
JM

Wf
Am

(14)